

# **CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU**



Hearing through video conferencing

O.A./61/1139/2021

This the 05<sup>th</sup> day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Gulshan Ara, Age 33 years, S/o Said Mohd, R/o Draj Tehsil Kotranka, District Rajouri, Pin Code 185233.

.....Applicant  
(Advocate: Jasbir Singh Jasrotia)

## **Versus**

1. Union Territory of J&K through Commissioner / Secretary General, Administrative Department, Civil Secretariat, Jammu / Srinagar, Pin Code no. 180001.
2. Deputy Commissioner Rajouri (Chairman, District Level Class IV appointment Committee), Pin Code - 185131.

.....Respondents  
(Advocate:- Mr. Amit Gupta, AAG)

## **ORDER [ORAL]**

### **Hon'ble Mr. Rakesh Sagar Jain, Member (J):**

At the outset, learned counsel for the applicant submits that the applicant would be satisfied if direction is given to the respondents to consider and decide the representation of the applicant by passing a reasoned and speaking order within a stipulated period of time. Learned counsel for the applicant further submits that this O.A. may be treated as representation.

2. Looking to the arguments of learned counsel for the applicant, the O.A. is disposed of with a direction to the respondents to decide the representation of the applicant, if any, by passing a reasoned and speaking order in accordance with rules and with intimation to the applicant within a period of two weeks from the date of receipt of a certified copy of this order.

3. The respondents are directed to keep one post vacant till the representation of the applicant is decided.

4. No order as to costs.

5. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.

**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

Anand...